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CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA-2848/2003

New Delhi this the 12th day of May, 2004.

Hon'ble Sh. Shanker Raju, Member(J)  
Hon'ble Sh. S.K. Naik, Member(A)

T.R. Parnami,  
Upper Division Clerk,  
Ministry of Communications &  
Information Technology,  
(Department of Telecommunications)  
Sanchar Bhawan,  
20, Ashoka Road,  
New Delhi-1. . . . . Applicant

(through Sh. S.N. Anand, Advocate)

Versus

1. Union of India through  
Secretary, Ministry of Communications  
& Information Technology,  
(Department of Telecommunications)  
Sanchar Bhawan,  
20, Ashoka Road,  
New Delhi-1.
2. The Deputy Secretary (Administration),  
Ministry of Communications  
& Information Technology,  
(Department of Telecommunications)  
Sanchar Bhawan,  
20, Ashoka Road,  
New Delhi-1.
3. Under Secretary(Administration-II)  
Ministry of Communications  
& Information Technology,  
(Department of Telecommunications)  
Sanchar Bhawan,  
20, Ashoka Road,  
New Delhi-1.
4. Km. Veena Jal, Assistant,  
Ministry of Communications  
& Information Technology,  
(Department of Telecommunications)  
Sanchar Bhawan,  
20, Ashoka Road,  
New Delhi-1.
5. Smt. Shashi Bala, Assistant,  
Ministry of Communications  
& Information Technology,  
(Department of Telecommunications)  
Sanchar Bhawan,  
20, Ashoka Road,  
New Delhi-1. . . . . Respondents

(through Sh. Neeraj Goyal, proxy for Sh. Adish C.  
Aggarwal, Advocate)

ORDER (ORAL)  
Hon'ble Sh. Shanker Raju, Member(J)

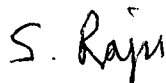
Heard the learned counsel for the parties.

2. Applicant seeks promotion to the post of Assistant. While on deputation to TRAI, applicant had refused promotion and has not exercised his option. Accordingly, some juniors were promoted.

3. Sh. S.N. Anand, learned counsel for the applicant contends that on his repatriation on 3.10.2003 a vacancy had arisen in November, 2003 on superannuation of one Sh. Daya Ram. Further, a vacancy had arisen as one Sh. Hari Ram was promoted as Section Officer.

4. In this view of the matter, keeping in view the statement made by the respondents that the applicant would be considered against the next available vacancy, we dispose of this O.A. with a direction to the respondents to consider the applicant for promotion as Assistant in accordance with relevant rules and instructions subject to his eligibility in the light of availability of vacancy within two months from the date of receipt of a copy of this order. No costs.

  
(S.K. Naik)  
Member(A)

  
(Shanker Raju)  
Member(J)